

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1604

ANSWERED ON:31.07.2003

ECONOMIC DEVELOPMENT OF WEAKER SECTIONS AND OBCS

A.P. JITHENDER REDDY;BHARTRUHARI MAHTAB;CHANDRA BHUSHAN SINGH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of each scheme being implemented/to be implemented for social and economic development of the weaker sections of society and OBCs separately;
- (b) the time by which the new schemes are likely to be implemented;
- (c) the financial assistance provided there under during each of the last three years and the current year, scheme-wise;
- (d) the details of proposals received from State Governments/Union Territories and NGOs regarding development of weaker sections and OBCs during the said period, State/UT-wise and NGO-wise;
- (e) the funds allocated/released under said proposals during the said period, scheme-wise;
- (f) the funds actually spent/utilized by each State/UT and NGOs, scheme-wise;
- (g) whether any complaints of misutilisation of funds by States/UTs and NGOs has been received during the said period; and
- (h) if so, the details thereof and the action taken on those complaints?

Answer

MINISTER OF STATE IN THE MINISTRY IN SOCIAL JUSTICE AND EMPOWERMENT (SHRI NAGMANI)

(a) The Ministry releases financial assistance to State Governments/Union Territory Administrations under Special Central Assistance to Special Component Plan for economic development of Scheduled Castes. Equity support is also given to Apex and State Finance Corporations to support their loaning activities. The Corporations supported in this manner are:- National Scheduled Castes Finance & Development Corporation, National Safai Karamcharis Finance & Development Corporation and State Scheduled Castes Development Corporations.

The National Backward Classes Finance & Development Corporation is also given equity support to facilitate lending for income generating activities to OBCs through State channelising agencies (SCAs). It is expected that improvement in economic status will lead to social development.

(b) There is no new scheme for economic development of Scheduled Castes and Other Backward Classes.

(c) Scheme-wise financial assistance released during last three years and current year till date is given in the statement at Annexure I.

(d) to (f) Details of schemes under which proposals were received from State Governments/Union Territories and NGOs during last three years and current year and funds released and utilized during this period are given in statement at Annexure II.

(g) & (h) Yes, Sir. Complaints have been received in respect of a few NGOs that received grants during former years. Action has been taken against them by way of stoppage of grant, blacklisting, issuing orders for recovery of misutilised amount.

Annexure I

Reply to part (c) of Lok Sabha USQ No.1604 for 31.7.2003

Statement showing scheme-wise financial assistance during last three years and current year till date

(Rs. in crore)

Sl.	Scheme	2000-01	2001-02	2002-03	2003-04
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Scheduled Castes Development

1 Special Central Assistance to Special 450.14 452.51 434.05 0.00

Component Plan

2 National Scheduled Castes Finance & Dev. Corp. 0.00 25.00 15.10 0.00

3 State Scheduled Castes Development Corpn. 27.63 21.00 25.00 2.99

4 National Safai Karamcharis Fin. & Dev. Corpn. 22.00 25.00 20.00 0.00

5 Liberation & Rehabilitation of Scavengers 60.92 9.20 40.95 0.00

Other Backward Classes

6 National Backward Classes Finance & Development Corporation 0.00 0.00 12 0.00

Annexure II

Reply to part (d) & (e) of Lok Sabha USQ No.1604 for 31.7.2003

Name of the Scheme: Special Central Assistance to Special Component Plan (Rs. in lakh)

Sl. State/UT 2000-2001 2001-2002 2002-2003 2003-2004

No. Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	3720.00	3720.00	3551.51	3551.51	7216.48	6367.17	0.00
2	Assam	1810.69	914.75	127.14	1453.00	512.76	265.98	0.00
3	Bihar	0.00	1261.41	0.00	4286.00	0.00	4286.00	0.00
4	Chattisgarh	500.00	284.28	414.68	465.10	430.25	359.58	0.00
5	Gujarat	1521.88	845.03	1227.91	446.76	559.73	200.00	0.00
6	Goa	8.00	1.50	0.00	0.13	0.00	0.00	0.00
7	Haryana	930.63	635.39	443.53	815.20	1098.19	958.66	0.00
8	Himachal Pr	440.00	431.22	368.66	378.53	447.99	428.96	0.00
9	Jammu & Kashmir	218.00	238.10	201.84	200.60	122.88	208.55	0.00
10	Jarkhand	500.00	0.00	578.84	0.00	0.00	0.00	0.00
11	Karnataka	2643.64	2643.64	2985.43	2985.43	2386.12	970.16	0.00
12	Kerala	1251.07	0.00	533.44	129.50	0.00	481.00	0.00
13	Madhya Pradesh	1720.00	1448.64	1148.23	1737.76	2598.12	1620.02	0.00
14	Maharashtra	2722.00	1766.09	3314.14	2384.28	1077.10	2192.46	0.00
15	Manipur	38.96	8.94	2.73	0.00	0.00	0.00	0.00
16	Orissa	1884.00	2022.03	2480.19	1898.88	1792.01	339.36	0.00
17	Punjab	1784.00	184.29	0.00	161.14	0.00	1289.85	0.00
18	Rajasthan	3738.96	2203.87	3005.41	2531.62	3422.9	2486.49	0.00
19	Sikkim	23.87	23.98	16.68	16.26	42.21	0.00	0.00
20	Tamil Nadu	3558.00	2656.93	5020.32	4598.24	4500.71	2131.02	0.00
21	Tripura	476.48	476.48	83.45	32.05	176.91	0.00	0.00
22	Uttar Pradesh	9398.00	6525.23	11816.86	10181.17	10173.64	13417.92	0.00
23	Uttaranchal	500.00	54.17	433.21	314.44	174.57	288.18	0.00
24	West Bengal	5450.63	5450.63	7421.59	7178.43	6640.5	2861.25	0.00
25	Chandigarh	25.00	25.00	25.00	25.00	25.00	12.50	0.00
26	Delhi	149.91	36.71	0.00	80.97	0.00	545.23	0.00
27	Pondicherry	25.18	34.41	50.00	27.06	5.81	7.75	0.00

Name of the Scheme: Scheduled Castes Development Corporation (Rs. in lakh)

S.NO. STATE/U.T. 2000-01 2001-02 2002-03 2003-04

Releases Releases Releases Releases Note

1	Andhra Pradesh	792.65	0.00	498.00	0.00	State SDCs are
2	Chandigarh	38.43	0.00	0.00	0.00	released assistance
3	Chattisgarh	0.00	0.00	503.70	299.85	only after receiving
4	Gujarat	200.00	48.79	0.00	0.00	their financial commit-
5	Himachal Pr	0.00	0.00	25.60	0.00	ments during the year.
6	Karnataka	727.39	391.00	160.50	0.00	As such, no utilization
7	Kerala	33.60	0.00	437.70	0.00	certificate of funds
8	Maharashtra	487.96	1191.47	0.00	0.00	is required
9	Rajasthan	0.00	118.74	0.00	0.00	
10	Tamil Nadu	0.00	0.00	400.00	0.00	
11	Tripura	12.69	0.00	0.00	0.00	
12	Sikkim	0.00	0.00	100.50	0.00	
13	Uttar Pradesh	300.00	350.00	314.60	0.00	
14	Uttranchal	0.00	0.00	61.40	0.00	
15	West Bengal	169.95	0.00	0.00	0.00	
16	Daman & Diu	0.00	0.00	0.00	0.00	

National Scheme of Liberation & Rehabilitation of scavengers (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	165.66	224.70	1328.62	2966.80	NR	0.00
2	Assam	372.00	6.04	0.00	0.00	0.00	NR	0.00
3	Chhatisgarh	1500.00	0.00	0.00	70.00	0.00	NR	0.00
4	Haryana	0.00	106.06	0.00	68.88	0.00	NR	0.00
5	Himachal Pr.	0.00	81.30	0.00	0.00	239.96	NR	0.00
6	Jharkhand	1085.00	0.00	0.00	0.00	0.00	NR	0.00
7	Karnataka	0.00	184.77	695.17	65.35	888.37	NR	0.00
8	Madhya Pradesh	0.00	309.77	0.00	473.47	0.00	NR	0.00
9	Maharashtra	2135.00	6.64	0.00	128.48	0.00	NR	0.00
10	Orissa	0.00	253.7	0.00	201.83	0.00	NR	0.00
11	Punjab	0.00	7.75	0.00	8.68	0.00	NR	0.00
12	Rajasthan	0.00	36.17	0.00	69.58	0.00	NR	0.00
13	Tamil Nadu	0.00	474.74	0.00	0.00	0.00	NR	0.00
14	Uttar Pradesh	0.00	993.16	0.00	66.34	0.00	NR	0.00
15	Uttranchal	1000.00	0.00	0.00	29.70	0.00	NR	0.00
16	West Bengal	0.00	18.90	0.00	0.00	0.00	NR	0.00

Post Matric Scholarship to the students belonging to Scheduled Castes

(Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	3099.56	4582.29	6426.72	6213.56	5804.52	NR	0.00
2	Assam	233.75	272.31	272.31	218.32	221.32	221.31	0.00
3	Bihar	0.00	211.60	0.00	0.00	0.00	NR	0.00
4	Chhatisgarh	0.00	394.84	229.97	185.90	106.83	64.42	0.00
5	Gujarat	149.39	79.80	60.14	0.00	2.70	NR	0.00
6	Goa	0.00	0.00	0.00	2.23	0.00	NR	0.00
7	Haryana	126.25	123.76	275.61	234.50	180.92	NR	0.00
8	Himachal Pr.	21.23	20.23	21.84	24.81	0.00	NR	0.00
9	Jammu & Kashmir	0.00	36.87	85.36	85.36	19.99	NR	0.00
10	Jharkhand	0.00	0.00	0.00	0.00	266.64	NR	0.00
11	Karnataka	1111.61	1008.39	732.13	1806.13	984.47	810.34	0.00
12	Kerala	301.90	438.16	938.16	0.00	674.44	NR	0.00
13	Madhya Pradesh	382.47	158.43	490.53	630.67	371.81	372.08	0.00
14	Maharashtra	727.78	378.74	658.33	1778.66	1696.66	NR	0.00
15	Manipur	43.71	41.97	48.15	64.16	71.28	NR	0.00
16	Meghalaya	4.17	4.16	5.47	5.46	6.90	NR	0.00

17	Orissa	196.98	140.64	0.00	0.00	0.00	NR	0.00
18	Punjab	0.00	171.41	239.90	0.00	60.00	NR	0.00
19	Rajasthan	411.36	356.87	470.13	503.52	400.67	NR	0.00
20	Sikkim	0.00	0.00	0.00	0.00	0.00	NR	0.00
21	Tamil Nadu	1950.46	1244.51	1168.95	1566.02	1658.56	770.84	0.00
22	Tripura	141.20	141.20	138.71	102.16	85.06	NR	0.00
23	Uttar Pradesh	1383.22	5301.24	2304.94	2027.81	1994.42	2105.84	0.00
24	Uttranchal	0.00	0.00	411.74	169.43	0.00	NR	0.00
25	West Bengal	1098.42	570.37	911.06	0.00	677.37	NR	0.00
26	Daman & Diu	1.68	0.00	2.50	1.88	0.08	NR	0.00
27	D & N Haveli	0.00	0.00	0.00	0.23	0.00	NR	0.00
28	Pondicherry	30.00	30.35	35.00	36.17	20.03	NR	0.00

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year.

To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Pre-Matric Scholarship to the children of those engaged in unclean occupation

(Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	63.90	62.55	57.94	42.34	252.60	NR	0.00
2	Assam	0.00	0.00	0.00	0.00	8.11	NR	0.00
3	Bihar	20.00	11.05	15.47	84.43	20.00	NR	0.00
4	Goa	0.34	0.51	0.72	0.72	0.02	NR	0.00
5	Gujarat	459.25	347.07	510.07	578.81	0.00	NR	0.00
6	Haryana	0.00	19.21	38.20	46.9	0.00	NR	0.00
7	Himachal Pr	22.05	24.27	0.00	10.26	9.74	NR	0.00
8	Jammu & Kashmir	0.00	0.00	0.00	0.00	5.09	NR	0.00
9	Karnataka	3.03	10.51	3.36	5.9	11.45	1.54	0.00
10	Kerala	0.00	0.91	0.00	0.00	0.00	NR	0.00
11	Madhya Pradesh	153.45	80.88	70.15	120.79	62.62	NR	0.00
12	Maharashtra	160.96	127.21	154.41	235.23	0.00	NR	0.00
13	Orissa	0.00	5.73	4.00	7.34	0.00	NR	0.00
14	Punjab	0.00	0.00	0.00	25.31	0.00	NR	0.00
15	Rajasthan	107.51	72.15	59.69	77.45	38.83	NR	0.00
16	Tamil nadu	170.25	88.64	49.72	106.11	61.50	NR	0.00
17	Tripura	2.45	2.97	3.08	2.44	2.30	2.33	0.00
18	West Bengal	0.00	1.84	2.81	2.89	5.60	NR	0.00
19	Pondichery	0.00	5.16	0.00	13.27	1.80	NR	0.00
20	Chhatisgarh	0.00	0.00	2.24	50.02	21.80	NR	0.00
21	Jharkhand	0.00	0.00	30.20	0.00	1.15	NR	0.00
22	Uttranchal	0.00	0.00	2.21	0.00	7.78	NR	0.00

Note: Central assistance in a particular year is released based on the expenditure and coverage anticipated by the concerned States/UT for that year. Any unspent balance of funds or arrear due are adjusted while releasing central assistance for the year. To avoid abnormally high anticipated expenditure, an analysis of trend of expenditure from previous years is also made while considering release of central assistance.

Construction of Hostels for Scheduled Caste boys (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03 2003-04
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	0.00	0.00	462.83	462.83	42.67
2	Assam	0.00	0.00	0.00	0.00	9.00	0.00	0.00
3	Chattisgarh	0.00	0.00	0.00	0.00	421.00	0.00	0.00
4	Gujarat	0.00	0.00	0.00	0.00	77.00	0.00	0.00
5	Haryana	0.00	0.00	2.00	0.00	4.50	0.00	0.00
6	Himachal Pr	0.00	0.00	60.13	0.00	0.00	0.00	0.00
7	Jammu & Kashmir	0.00	0.00	0.00	0.00	24.97	0.00	0.00
8	Jharkhand	0.00	0.00	245.80	0.00	0.00	0.00	0.00
9	Karnataka	495.00	325.00	563.19	0.00	274.31	274.31	0.00
10	Kerala	0.00	0.00	4.00	0.00	0.00	0.00	0.00
11	Madhya Pradesh	764.95	764.95	284.37	0.00	344.67	0.00	0.00
12	Maharashtra	0.00	0.00	0.00	0.00	65.75	0.00	0.00
13	Orissa	12.75	9.96	21.12	0.00	0.00	0.00	0.00
14	Punjab	0.00	0.00	11.57	0.00	0.00	0.00	0.00
15	Rajasthan	0.00	0.00	0.00	0.00	89.41	0.00	0.00
16	Tamil Nadu	0.00	0.00	182.59	0.00	0.00	0.00	0.00
17	Tripura	0.00	0.00	18.58	0.00	71.08	0.00	0.00
18	Uttar Pradesh	0.00	0.00	155.64	0.00	4.48	0.00	0.00
19	Chandigarh	45.00	45.00	50.18	0.00	50.18	0.00	0.00

Construction of Hostels for Scheduled Caste girls (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-04

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	0.00	0.00	505.50	456.53	0.00
2	Assam	0.00	0.00	0.00	0.00	9.00	0.00	0.00
3	Chattisgarh	0.00	0.00	0.00	0.00	54.00	0.00	0.00
4	Gujarat	0.00	0.00	0.00	0.00	23.05	0.00	0.00
5	Haryana	140.04	0.00	0.00	0.00	0.00	0.00	0.00
6	Himachal Pr	67.30	0.00	0.00	0.00	0.00	0.00	0.00
7	Jammu & Kashmir	0.00	0.00	0.00	0.00	38.64	0.00	0.00
8	Jharkhand	0.00	0.00	245.80	0.00	0.00	0.00	0.00
9	Karnataka	148.96	148.96	207.42	0.00	651.84	554.72	126.93
10	Kerala	0.00	0.00	45.50	0.00	79.50	0.00	0.00
11	Madhya Pradesh	437.51	437.51	665.74	0.00	0.00	0.00	0.00
12	Orissa	12.75	0.00	25.00	0.00	0.00	0.00	0.00
13	Tamil Nadu	258.34	302.89	43.5	0.00	61.50	0.00	0.00
14	Tripura	22.05	0.00	9.49	0.00	0.00	0.00	0.00
15	Uttar Pradesh	0.00	0.00	196.04	0.00	36.91	0.00	0.00
16	West Bengal	0.00	0.00	0.00	0.00	40.06	0.00	0.00
17	Chandigarh	0.00	0.00	0.00	0.00	35.42	0.00	0.00

Book Banks for Scheduled Castes (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03 2003-04

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	116.59	116.59	0.00	0.00	76.43	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00	2.78	0.00	0.00
3	Bihar	7.38	0.00	0.00	0.00	10.00	0.00	0.00
4	Chattisgarh	0.00	0.00	0.00	0.00	5.31	0.00	0.00
5	Goa	0.59	0.00	0.00	1.34	0.00	0.00	0.00
6	Haryana	3.27	3.27	0.00	0.00	8.47	0.00	0.00
7	Himachal Pr	1.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Jammu & Kashmir	3.45	3.45	0.00	0.00	5.99	0.00	0.00
9	Karnataka	20.50	20.50	33.27	0.00	115.63	0.00	0.00
10	Kerala	13.92	13.92	40.00	0.00	16.79	0.00	0.00
11	Madhya Pradesh	12.79	12.79	0.00	0.00	24.99	24.99	0.00
12	Maharashtra	27.03	0.00	85.79	0.00	0.00	0.00	0.00
13	Mizoram	1.59	0.00	0.00	0.00	0.00	0.00	0.00
14	Orissa	9.00	9.00	0.00	0.00	0.00	0.00	0.00
15	Punjab	8.28	8.28	0.00	0.00	14.51	0.00	0.00
16	Rajasthan	0.00	0.00	9.40	0.00	0.00	0.00	0.00

17	Tamil Nadu	15.21	15.21	13.38	0.00	61.86	0.00	0.00
18	Tripura	1.68	1.68	1.86	0.00	1.18	0.00	0.00
19	Uttar Pradesh	0.00	0.00	103.16	0.00	87.85	11.42	0.00
20	West Bengal	0.00	0.00	0.00	0.00	3.21	0.00	0.00
21	Chandigarh	0.72	0.00	0.00	0.00	0.00	0.00	0.00
22	Delhi	5.89	4.48	12.00	4.03	12.00	0.00	0.00

Name of the Scheme: Upgradation of Merit (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-03 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	37.80	0.00	26.7	0.00	0.00
2	Assam	0.00	0.00	0.00	0.00	13.80	0.00	0.00
3	Chatisgarh	4.20	0.00	9.23	0.00	21.52	26.54	0.00
4	Goa	1.05	1.05	1.43	0.00	0.00	0.00	0.00
5	Haryana	8.70	8.70	7.93	0.00	7.65	0.00	0.00
6	Jharkhand	5.25	0.00	0.00	0.00	0.00	0.00	0.00
7	Karnataka	0	0.00	0.00	0.00	28.20	0.00	0.00
8	Kerala	0.00	0.00	4.50	0.00	3.00	0.00	0.00
9	Madhya Pradesh	16.80	16.80	0.00	0.00	73.50	337.5	0.00
10	Orissa	0.00	0.00	0.00	0.00	36.60	0.00	0.00
11	Rajasthan	0.00	0.00	8.24	0.00	7.01	0.00	0.00
12	Sikkim	0.75	0.00	0.00	0.00	1.50	0.00	0.00
13	Tripura	1.20	1.20	1.20	0.00	3.00	1.20	0.00
14	Uttar Pradesh	0.00	0.00	30.87	0.00	36.25	30.11	0.00
15	Uttranchal	2.40	0.00	0.00	0.00	0.00	0.00	0.00
16	West Bengal	6.01	0.00	0.00	0.00	45.90	0.00	0.00
17	Pondicherry	0.50	0.00	0.00	0.00	0.00	0.00	0.00

Name of the Scheme: Coaching and Allied Scheme for Scheduled Castes (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	0.00	0.00	111.80	0.00	0.00
2	Bihar	0.00	0.00	0.00	0.00	6.00	0.00	0.00
3	Gujarat	0.00	0.00	0.00	0.00	5.45	0.00	0.00
4	Haryana	0.00	0.00	2.19	2.19	24.68	0.00	0.00
5	Kerala	8.69	8.69	20.86	20.86	22.01	0.00	0.00
6	Madhya Pradesh	44.03	44.03	0.00	0.00	19.99	0.00	0.00
7	Meghalaya	1.79	1.79	0.00	0.00	0.00	0.00	0.00
8	Orissa	0.00	0.00	2.50	0.00	0.00	0.00	0.00
9	Punjab	2.39	2.39	0.00	0.00	7.76	0.00	0.00
10	Rajasthan	43.10	0.00	0.00	0.00	0.00	0.00	0.00
11	Tamil Nadu	0.00	0.00	11.15	0.00	0.00	0.00	0.00
12	Uttar Pradesh	0.00	0.00	2.61	0.00	0.00	0.00	0.00
13	West Bengal	0.00	0.00	2.68	0.00	0.00	0.00	0.00
14	Delhi	2.95	2.95	1.90	1.90	10.00	0.00	0.00

Protection of Civil Rights Act, 1955 and the Scheduled Castes & the Scheduled Tribe (Prevention of Atrocities)Act, 1989 (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	208.60	213.04	165.01	268.98	328.14	0.00	0.00
2	Assam	2.00	1.60	0.00	0.00	0.00	0.00	0.00

3	Bihar	34.03	47.00	0.00	47.13	65.00	0.00	0.00
4	Chattisgarh	0.00	0.00	0.00	0.00	88.27	74.52	30.10
5	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.73
6	Gujarat	325.79	298.53	178.20	199.85	226.62	0.00	22.23
7	Haryana	11.53	13.53	13.78	13.76	27.28	27.14	0.00
8	Himachal Pr	4.89	0.00	0.00	0.00	4.72	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	105.98	0.00	0.00
10	Karnataka	150.44	188.58	174.59	409.33	567.05	350.56	0.00
11	Kerala	41.95	43.34	44.15	26.75	73.15	0.00	0.00
12	Madhya Pradesh	977.24	1027.35	812.86	788.10	435.98	613.64	1180.97
13	Maharashtra	190.44	64.02	6.48	79.27	772.52	0.00	0.00
14	Orissa	0.58	1.22	0.97	1.62	0.81	0.00	0.00
15	Punjab	18.39	32.72	33.10	0.00	0.00	0.00	0.00
16	Rajasthan	150.00	118.52	317.38	120.91	19.29	0.00	0.00
17	Sikkim	0.00	0.00	0.00	1.41	1.91	2.90	0.00
18	Tamil Nadu	89.08	261.4	502.48	189.24	336.67	0.00	0.00
19	Uttar Pradesh	448.20	717.24	700.00	785.07	886.64	927.78	1030.22
20	Uttranchal	0.00	0.00	0.00	0.00	22.42	0.00	0.00
21	D & N Haveli	27.00	25.27	25.00	26.25	26.33	26.33	33.42
22	Pondicherry	28.64	31.49	31.50	30.38	29.23	0.00	0.00

Pre-Matric Scholarship for OBCs (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Actual Actual Actual Actual Actual Actual Actual
Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	0.00	0.00	645.25	0.00	0.00
2	Assam	62.50	62.50	0.00	0.00	26.85	0.00	0.00
4	Karnataka	425.71	405.99	278.15	278.15	0.00	0.00	0.00
5	Madhya Pradesh	0.00	0.00	0.00	0.00	606.00	0.00	0.00
6	Tripura	95.79	95.79	110.04	110.04	171.23	171.00	0.00
7	Tamil Nadu	0.00	0.00	0.00	0.00	240.00	0.00	0.00
8	Manipur	16.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Uttar Pradesh	0.00	0.00	1222.21	1222.21	0.00	0.00	0.00
10	Uttranchal	0.00	0.00	73.19	49.56	0.00	0.00	0.00
11	Sikkim	0.00	0.00	5.00	5.00	0.00	0.00	0.00
12	West Bengal	0.00	0.00	0.00	0.00	184.75	0.00	0.00
13	Jharkhand	0.00	0.00	31.45	31.45	0.00	0.00	0.00
14	J & K	0.00	0.00	20.00	20.00	0.00	0.00	0.00

Post Matric Scholarship for OBCs (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	559.25	559.00	357.77	357.77	247.86	0.00	0.00
2	Assam	94.47	0.00	32.77	0.00	8.39	0.00	0.00
3	Bihar	0.00	0.00	500.00	0.00	0.00	0.00	0.00
4	Goa	25.00	0.00	0.00	6.51	0.00	0.00	0.00
5	Himachal Pr	0.00	0.00	55.02	0.00	0.00	0.00	0.00
6	J&K	8.00	0.00	42.00	0.00	14.32	0.00	0.00
7	Jharkhand	0.00	0.00	191.88	189.74	214.08	0.00	0.00
8	Karnataka	110.72	110.72	145.57	145.57	211.69	211.00	0.00
9	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	452.84	0.00	0.00	0.00	0.00
11	Manipur	91.36	0.00	0.00	0.00	60.20	0.00	0.00
12	Rajasthan	0.00	0.00	0.00	0.00	198.95	0.00	0.00
13	Sikkim	0.00	0.00	0.22	0.00	5.29	0.00	0.00
14	Tamil Nadu	0.00	0.00	0.00	0.00	352.81	0.00	0.00
15	Tripura	0.00	0.00	63.31	63.31	254.03	0.00	0.00
16	Uttar Pradesh	10.20	10.20	329.00	0.00	1016.14	1011.14	0.00
17	Uttranchal	0.00	0.00	25.92	0.00	0.00	0.00	0.00
18	West Bengal	0.00	0.00	0.00	0.00	258.14	0.00	0.00

Name of the Scheme: Hostels for OBC boys & girls (Rs. in lakh)

S.NO. STATE/U.T. 2000-2001 2001-2002 2002-2003 2003-2004

Rel Expend. Rel Expend. Rel Expend. Releases

1	Andhra Pradesh	0.00	0.00	188.74	188.74	210.00	0.00	0.00
2	Bihar	0.00	0.00	149.58	0.00	0.00	0.00	0.00
3	J & K	0.00	0.00	0.00	0.00	108.27	0.00	0.00
4	Jharkhand	0.00	0.00	147.28	145.81	0.00	0.00	83.16
5	Karnataka	183.23	183.23	216.99	149.6	263.77	0.00	0.00
6	Manipur	46.91	0.00	0.00	0.00	0.00	0.00	0.00
7	Madhya Pradesh	0.00	0.00	0.00	0.00	50.00	0.00	0.00
8	Orissa	0.00	0.00	0.00	0.00	120.04	0.00	161.87
9	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Sikkim	20.00	0.00	20.00	0.00	20.00	0.00	0.00
11	Tamil Nadu	259.86	259.86	157.28	0.00	283.50	0.00	0.00
12	Tripura	10.00	0.00	0.00	0.00	0.00	0.00	0.00
13	Uttar Pradesh	0.00	0.00	265.13	265.13	195.47	0.00	0.00
14	West Bengal	0.00	0.00	0.00	0.00	68.95	0.00	0.00

(Rs. in lakh)

Assistance to VO's for the Welfare of Scheduled Castes

S.No. Name of State 2000-01 2001-02 2002-03 2003-04

Amount Amount Amount Amount
released released released released
including including including including
new cases new cases new cases new cases

1	Andhra Pradesh	292.10	513.45	352.02	109.74
2	Assam	55.48	40.83	29.34	7.42
3	Bihar	46.68	89.61	96.48	18.15
4	Chattisgarh	0.00	3.32	11.55	0.00
5	Delhi	237.69	231.94	186.42	81.34
6	Gujarat	38.91	60.19	89.52	29.16
7	Haryana	35.56	15.96	21.21	0.00
8	Himachal Pr	1.45	19.47	0.78	0.00
9	Jammu & Kashmir	7.59	1.45	0.00	0.00
10	Jharkhand	0.00	1.91	0.00	0.00
11	Karnataka	286.47	290.15	256.21	87.36
12	Kerala	17.03	9.89	1.16	11.00
13	Madhya Pradesh	69.99	171.08	174.26	115.94
14	Maharashtra	88.64	145.15	184.17	78.79
15	Manipur	39.82	30.38	29.33	3.83
16	Orissa	336.90	330.47	279.47	133.276
17	Punjab	6.71	1.85	0.00	0.00
18	Rajasthan	95.19	126.53	230.87	144.18
19	Sikkim	0.00	1.86	0.00	0.00
20	Tripura	10.25	3.93	1.71	0.00
21	Tamil Nadu	48.01	69.62	17.66	10.86
22	Uttar Pradesh	355.70	468.02	239.23	52.17
23	Uttaranchal	1.99	33.16	17.69	9.40
24	West Bengal	177.59	239.73	180.93	50.12
	Total	2249.75	2900.00	2400.00	942.72

Assistance to VO's for the Welfare of Other Backward Classes (Rs. in lakh)

S.No. Name of State 2000-01 2001-02 2002-03 2003-04

Amount Amount Amount Amount

released released released released
including including including including
new cases new cases new cases new cases

1 Andhra Pradesh	9.71	26.23	25.55	10.53
2 Assam	7.04	9.21	13.30	2.76
3 Bihar	0.00	5.13	0.00	0.00
5 Delhi	19.67	52.77	59.37	15.57
6 Gujarat	4.67	0.00	1.22	2.30
7 Haryana	5.39	13.90	19.31	0.00
9 Jammu& Kashmir	3.62	3.40	0.00	0.00
10 Jharkhand	0.00	1.05	1.23	0.00
11 Karnataka	2.88	13.38	10.31	3.75
13 Madhya Pradesh	24.14	18.18	54.07	2.43
14 Maharashtra	20.77	76.39	99.66	12.06
15 Manipur	23.40	31.95	35.17	9.83
16 Orissa	16.31	13.63	29.15	4.76
17 Punjab	0.00	1.17	0.00	0.00
18 Rajasthan	0.00	10.66	47.16	8.63
19 Sikkim	2.11	2.18	0.00	0.00
21 Tamil Nadu	2.80	4.85	2.72	0.00
22 Uttar Pradesh	12.10	79.33	72.47	5.39
23 Uttaranchal	0.00	6.04	2.59	0.00
24 West Bengal	2.56	11.00	6.13	1.28
Total	157.17	380.45	479.41	79.31

Assistance to VOs under Pre-Examination Coaching for OBCs (Rs. in lakh)

S.No. Name of State 2000-01 2001-02 2002-03 2003-04

Amount Amount Amount Amount
released released released released
including including including including
new cases new cases new cases new cases

1 Andhra Pradesh	0.00	15.96	8.28	0.00
2 Assam	0.00	1.50	0.00	0.00
3 Delhi	0.00	1.52	0.00	0.00
4 Kerala	0.00	4.09	0.69	0.00
5 Karnataka	0.00	2.84	0.00	0.00
6 Madhya Pradesh	0.00	22.18	5.60	0.00
7 Maharashtra	0.00	4.60	0.00	0.00
8 Manipur	0.00	1.30	0.75	0.00
9 Orissa	1.00	4.48	1.35	1.69
10 Rajasthan	0.00	0.38	0.00	0.00
11 Uttar Pradesh	0.00	6.17	0.00	0.00
12 Uttaranchal	0.00	0.72	0.00	0.00
Total	1.00	65.74	16.67	1.69